

L-1/50/2010-CERC

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Coram:

Dr. Pramod Deo, Chairperson

Shri S. Jayaraman, Member

Shri V.S. Verma, Member

Shri M. Deena Dayalan, Member

Date: 23.2.2012

In the matter of

Empanelment of Designated Independent Agencies/Individual Expert for the Purpose of Vetting of Capital Cost of Hydro Electric Project

ORDER

Third proviso to clause (ii) of regulation 7 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 provides as under:-

"Commission may issue guidelines for vetting of capital cost of hydro electric project by independent agency or expert and in that event the capital cost has vetted by such agency or expert may considered by the Commission while determining the tariff of hydro generating station:"

2. The Commission has notified the guidelines for vetting of capital cost of hydro electric project on 2nd August, 2010. Para 5(1) of the guidelines provides as under:-

"(1) The Commission shall publish on its website a panel of Designated Independent Agencies/Experts for vetting the capital cost of the hydro electric projects:

Provided that the Commission may at its discretion add or delete the names of Designated Independent Agencies/Experts for the reasons to be recorded in writing Breach of confidentiality agreement as referred to in para 8(9) of these guidelines would be one of such reasons."

3. The Commission invited Technical Bids in order to empanel additional "Designated Independent Agencies/Institutions for Vetting the Capital Cost of Hydro Electric Projects" and the last date for submission of bids was 30.11.2011. In response, bids were received from M/s. Tata Consulting Engineers Ltd., Bangalore, M/s. Aquagreen Engineering Management Pvt. Ltd., New Delhi, M/s. Alternate Hydro Energy Centre, IIT Roorkee and M/s. aXYkno Capital Services Ltd., Nagpur. The Commission constituted a Technical Evaluation Committee (TEC) under the Chairmanship of Shri. V.S. Verma, Member to evaluate the bids received and recommend agencies or institutions for vetting of capital cost of Hydro Electric Projects. The Commission after evaluation of the bids has recommended for the empanelment of the following independent agencies/experts for the purpose of vetting of the capital cost of hydro electric projects:-

Name of the Designated Agencies/experts	Office Bearers	Address
M/s. Tata Consulting Engineers Limited	Shri Mohan Murthy, Vice President	73/1, St. Mark's Road Bangalore 560 001.
M/s. Aquagreen Engineering Management Private Limited	Shri S.C. Mittal, Sr. Vice President	SF-1, First Floor, Bhikaji Cama Bhawan, Bhikaji Cama Place, New Delhi 110066.

4. The Commission after considering the recommendations of the Technical Evaluation Committee hereby empanels the designated agencies/experts as mentioned in Para 3 above for the purpose of vetting of the capital cost of hydro electric projects.

5. The hydro generating companies shall be required to choose the designated independent agency/expert out of the panel mentioned in Para 3 above, in accordance with the procedure provided in Para 5(3) to (6) of the guidelines.

Sd/-	Sd/-	Sd/-	Sd/-
(M. DEENA DAYALAN) MEMBER	(V.S. VERMA) MEMBER	(S. JAYARAMAN) MEMBER	(Dr. PRAMOD DEO) CHAIRPERSON